

# Declaration of Assets and Liabilities

Year 2021

I, KALPANA KUMAR son/daughter/wife of MANDJ KUMAR

aged 51 years, belonging to BIHAR LEGISLATIVE ASSAM  
service and presently working as ASSISTANT SUB MARSHAL

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                           | Spouse Name(S)                       | Dependant-1 Name Son | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|----------------------------------------------------------------|--------------------------------------|----------------------|------------------|-----------------------|
| (i)     | Cash SBI                                                                      | 220000                                                         | NIL                                  | 5000                 |                  |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Postoffice R.D 3000/-<br>Postoffice saving 73000/-<br>100000/- |                                      |                      |                  |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     | 1                                                              | NIL                                  |                      |                  |                       |
| (iv)    | Other financial institutions, NSS, Postal LIC Policies, etc                   | 32000/-                                                        |                                      | LIC 34000/-          |                  |                       |
| (v)     | Motor Vehicles (details of make, etc.)                                        |                                                                | Bullet BRO3R 41143 CT100 BRO170 6723 | I10004 BRO1A2 7509   |                  |                       |
| (vi)    | Jewellery (give details of weight and value)                                  | 200 gm gold<br>200 gm silver                                   |                                      |                      |                  |                       |
| (vii)   | Other assets, such as values of claims / interests                            |                                                                |                                      |                      |                  |                       |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

KALPANA KUMAR  
15/2/21

अपना (होना)  
3  
15/2/21

श्री लज्जा  
15/2/21

2343  
18/02/21



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self                                    | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | 15 DHUR<br>DUER<br>PANVA<br>2421<br>269 | ✓              | ✓                |                  |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | ✓                                       | ✓              | ✓                |                  |                       |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | ✓                                       | ✓              | ✓                |                  |                       |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | ✓                                       | ✓              | ✓                |                  |                       |
| (v)     | Others (such as interest in property)                                                                                                       | ✓                                       | ✓              | ✓                |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a)     | (i) Loans from Banks                                                                    |                                                                     |                                |
|         | (ii) Loans from financial institutions                                                  | ✓                                                                   | ✓                              |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | ✓                                                                   | ✓                              |
|         | (b) dues to departments dealing with supply of water                                    | ✓                                                                   | ✓                              |
|         | (c) dues to departments dealing with supply of electricity                              | ✓                                                                   | ✓                              |

Accountant  
10/11



|     |                                                                                                                                                     |            |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------|--|
|     | (d) dues to departments dealing with telephones                                                                                                     |            |  |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      |            |  |
|     | (f) Other dues, if any                                                                                                                              |            |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | BIGPK4488Q |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             |            |  |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              |            |  |
|     | (iv) Property Tax                                                                                                                                   |            |  |

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ....Kalpana Kumari.....

Name of Employee: ...Kalpana Kumari

Designation: ...Assistant Sub Marshal

Department: ...Marshal Branch.....

Place: ...PATNA

Date: ...15/2/21

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

15/2/21